Annexure-7

Name of the corporate debtor: Kingfisher Industries; Date of commencement of liquidation: 09.01.2019.; List of stakeholders as on: 15/03/2021

 $List \ of \ stakeholders, if \ any \ (other \ than \ financial \ creditors \ and \ operational \ creditors)$

(Amount in ₹)

SL No.	Name of stakeholders	Category of stakeholder s (preference shareholder s/ equity shareholder s/ partners / others)	Identification No.	Details of claim received Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim rejected	Amount of Claim under verificati on	Remarks, if any		
					Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	lien / attachme	by guarante	% share in total amount of claims admitted					
1	Sunil Kumar Singla	Director cum Equity Shareholders	Not Applicable	Not Applicable	Nil	Nil	Not Applicable	Nil	No	Nil	Not Applicable	Nil	Nil	Nil	Nil	Not Applicable
2	Karan PratapSingla	Director cum Equity Shareholders	Not Applicable	Not Applicable	Nil	Nil	Not Applicable	Nil	No	Nil	Not Applicable	Nil	Nil	Nil	Nil	Not Applicable
3	VireshPratapSingla		Not Applicable	Not Applicable	Nil	Nil	Not Applicable		No	Nil	Not Applicable	Nil	Nil	Nil	Nil	Not Applicable
4	DP Singla& Sons	Equity Shareholders	Not Applicable	Not Applicable	Nil	Nil	Not Applicable	Nil	No	Nil	Not Applicable	Nil	Nil	Nil	Nil	Not Applicable